

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. I.A.1970/2024

In

C.P. (IB)/1976(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: Shanaya Fashions

VS

Worldstar Fabric LLP.

Appearance

For Liquidator : Adv Raina Birla

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A.1970/2024

This application has been filed by the liquidator for extension of 6 months.

Ld. counsel for the liquidator submits that liquidator has conducted 5th Stakeholders meeting on 08.04.2024 and informed the SCC members that the Liquidator had discussed with various lenders and he is trying to get them on board to come together for selling the entire building business bay and the liquidator has also identified an interested party who is willing to take over the entire building.

Ld. counsel for the liquidator further submits that the SCC members again requested the liquidator to put the agenda for E-voting for assignment of NRRA to VRSA Consultancy LLP as Not Readily Realizable Assets (NRRA).

In view of the same, extension of 6 months is granted. IA is **allowed** and **stands disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)